

The Minister of State in the Ministry of Defence Production (Shri A. M. Thomas): (a) to (c). Proposals to manufacture some additional items in the electronics factory being set up at Hyderabad are in preliminary stages of consideration and, full details and the cost of the scheme have not yet been worked out.

**Return of Goods Captured during Indo-Pak Conflict**

**2514. Shri Himatsingka:  
Shri Rameshwar Tantia:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that India has handed over to Pakistan all ammunition and other articles captured by the Indian Forces during the recent conflict with Pakistan;

(b) whether Pakistan Government has also handed over captured articles; and

(c) if so, the things so far returned to India by them?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). No arms or ammunition captured during the recent Indo-Pakistan conflict have been returned by India to Pakistan or by Pakistan to India. However, some civilian movable property such as motor vehicles, tractors, tube-well equipment, ploughs and saw mills, taken into custody by the Indian Army between 6th and 22nd September 1965, was returned to Pakistan as a gesture of good-will.

12 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**FOURTEENTH REPORT**

Shri Subodh Hansda (Jhargram): Sir, I beg to present the Fourteenth

Report of the Committee on Public Undertakings on the action taken by Government on the recommendations contained in the Thirty-fourth Report of the Estimates Committee on Indian Refineries Limited.

12.0½ hrs.

**DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL)—contd.**

Shri Priya Gupta (Katihar): Sir, the other day I was just narrating and trying to attract the attention of the Home Ministry through you to the fact that in the Railways there are in the category of Assistant Officers in three categories—Class I, Class II and Temporary Officers.

Shri S. M. Banerjee (Kanpur): rose—

Mr. Speaker: He has resumed his speech.

डा० राम मनोहर लोहिया: (कर्नूलुबाद):  
प्राज का कायदा हाँ बाकू सब खः दाग ?

अध्यक्ष महोदय : वदे चन प्रांर के  
कृपम हाने के बाद श्री गिा गु प्रांनो मयूरो  
स्वीय का प्राज पूरो कर रहे है ।

डा० राम मनोहर लोहिया: वीने प्राण  
को खः लिखा है बाकू दा निमम बजनाते  
हूँ. . .

अध्यक्ष महोदय: प्राज स्वीय शुकू है तो  
दरमिदान में प्राण इस्टट न करे ।

डा० राम मनोहर लोहिया: दा करेके  
दे प्राण कायदा हाँ करेग ता केन काम फलेगा ?

अध्यक्ष महोदय : नुजे नहीं प्राण  
दि में प्रांर केन कायदा हाँ करे ?  
Now he should sit down. This cannot  
be interrupted in this manner.

डा० राम मनोहर लोहिया : इन के  
कृपम करने के दाद में बकगा ।

Shri Priya Gupta: Some of these  
Assistant Officers are Class II, some